

In addition, the Chukha Hydel Project (4 × 84 MW), located in Bhutan and financed by the Government of India is under construction by the Chukha Project Authority headed by Minister of Development Government of Bhutan. After meeting the power demands of Bhutan, 270—300 MW of power from Stage-I is likely to be available to India which will be distributed among the States of West Bengal, Bihar and Assam.

#### Decision to open Retail oil shops by I.O.C. in Orissa

4802. SHRI RASA BEHARI BEHERA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state

(a) whether it is a fact that the Indian Oil Corporation has decided to open retail oil shops in the backward district of Orissa and allot dealership to the tribals and unemployed graduates in the State;

(b) if so, names of the places of Kalahandi district of Orissa identified so far for opening retail shops by Indian Oil Corporation;

(c) whether it has been worked out, if not, the reasons therefor; and

(d) the number of unemployed Graduate benefited under the scheme?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) and (c). The names of locations in Kalahandi district of Orissa identified for opening retail outlets (petrol/diesel pumps) by Indian Oil Corporation during 1980-81 are Khariar and Mottar.

(d) Selection of dealers is yet to be finalise!

पेट्रोल पम्प को एजेंसियों का आवंटन

4803. श्री विरदा राम कुलशरिया : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या चालू वर्ष के दौरान पेट्रोल पंप की एजेंसियों का आवंटन करने का कोई प्रस्ताव सरकार के विचाराधीन है; और

(ख) यदि हां, तो कितने ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री प्रकाश चन्द सेठी) : (क) और (ख). फुटकर बिक्री केन्द्र डीलरशिपों (पेट्रोल/डीजल पम्प) सम्बन्धित तेल कम्पनियों द्वारा दी जाती है न कि सरकार द्वारा, चालू वर्ष के दौरान सार्वजनिक क्षेत्र की तेल कम्पनियों द्वारा देश भर में विभिन्न स्थानों पर कुल मिला कर लगभग 551 फुटकर बिक्री केन्द्र डीलरशिपों को अन्तिम रूप दिया/विज्ञापित किया जाना सूचित किया गया है।

#### Amounts Advances to Monopoly Houses by Public Financial Institutions

4804. SHRI BHOGENDRA JHA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred question No. 1172 on 24th February, 1981 regarding assets and liabilities of Monopoly Houses and state:

(a) whether information in respect of advances to Monopoly Houses by Public Financial Institutions has since been received, if so, details thereof; if not, reasons therefor and any time limit for the same; and

(b) the list of specific concerns of Monopoly Houses in which major part of amount is advanced by Public Financial Institutions;